

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2711  
ANSWERED ON:07.02.2014  
FACULTY IN MEDICAL COLLEGES .  
Bhagora Shri Tarachand

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a number of faculty posts are vacant in medical colleges across the country;
- (b) if so, the details thereof along with the reasons therefor and the corrective measures taken/proposed by the Government in this regard;
- (c) whether the Government is contemplating to provide any reservation for faculty posts to speciality and superspeciality faculty courses in medical colleges including the All India Institute of Medical Sciences (AIIMS);
- (d) if so, the details thereof; and
- (e) whether the Supreme Court has recently made any observation in this regard and if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (b): Data related to vacancy of faculty posts in Medical Colleges across the country are not maintained by the Central Government. However, according to the National Commission on Macroeconomics and Health (NCMH-2005), a sizable portion of the existing number of Specialists graduating in a given year are not available for teaching purpose.

At present there are 24,196 seats available in the Post Graduate (PG) courses which have been considered to be inadequate to cater to the demand of qualified faculty in the medical institutions of the country. In order to meet the shortage of faculty the Central Government has approved a Centrally Sponsored Scheme to fund the State Government/UT Administration medical colleges for starting new PG disciplines and increasing PG seats during XI plan with a Central Outlay of Rs.1350 crores with the fund sharing ratio between the Central Government and State/UT to the tune of 75:25.

(c) to (e): Hon'ble Supreme Court of India in the judgment given in Review Petition (Civil) Nos. 1799 – 1800 of 2013 in Civil Appeal No. 4500 & 5119 of 2002 has clarified that it is for the Central Government to take a decision as to whether there should be a reservation for super speciality posts. As per the available information presently AIIMS is extending reservation to reserved categories in appointment to faculty posts in specialty and super-specialty as per the prescribed guidelines/norms.